

CENTRAL ADMINISTRATIVE TRIBUNAL  
MADRAS BENCH

Dated the Thursday 29<sup>th</sup> day of November Two Thousand And Eighteen

PRESENT:

THE HON'BLE MR. R. RAMANUJAM, MEMBER (A)

O.A. 310/126/2018

S. Srinivasan,  
S/o. S. Sathiyamurthy,  
Assistant Audit Officer,  
O/o. the Dy. Director,  
Post & Telecommunicatios Audit Office,  
Ethiraj Salai,  
Egmore, Chennai- 600 008.

....Applicant

(By Advocate: Mr. G. Prabhakar)

Versus

1. The Comptroller and Auditor General of India,  
Pocket No. 9, Deen Dayal Upadhyaya Marg,  
New Delhi- 110 124;
2. Director General of Audit, Post & Telecommunications,  
Shamnath Marg, Civil Lines,  
New Delhi- 110 051;
3. The Dy. Director,  
Post & Telecommunication Audit Office,  
Ethiraj Salai, Egmore,  
Chennai- 600 008.

...Respondents

(By Advocate: Mr. V. Vijay Shankar)

**ORAL ORDER**

(Pronounced by Hon'ble Mr. R. Ramanujam, Member (A))

When the matter is called, learned counsel for the applicant submits that applicant wished to withdraw the O.A. He has made an endorsement to this effect on the case file.

Keeping in view of the above submission, the OA is permitted to be and dismissed as withdrawn.

(R. RAMANUJAM)  
MEMBER (A)

Asvs.

29.11.2018